

IN THE NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH (COURT - II)

Item No. 111
(IB)-1041(ND)2020

IN THE MATTER OF:

Inabensa Bharat Pvt. Ltd.

... Applicant/Petitioner

Under Section: 10 of IBC, 2016

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

Mr. Aniket Prasoon, Adv. Shweta Vashist, Adv. Priya Dhankhar for the applicant

ORDER

Renotify this case on 22nd December, 2020.


(T.S SINGH)
COURT OFFICER